

**Drive against Bengali Language in East Pakistan**

\*111. Shri R. G. Dubey:  
 Shri Maheswar Naik:  
 Shri Bibhuti Mishra:  
 Shri K. N. Tiwary:  
 Dr. L. M. Singhvi:  
 Shri D. N. Tiwary:

Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that there has been a drive against the Bengali culture and Bengali language in East Pakistan and there is resentment amongst the Bengali people about it; and

(b) if so, whether the attention of Pakistan Government has been drawn to this crusade against the Bengali language and culture?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Government have seen some reports in this connection. However, the status of Bengali language and culture in Pakistan is a matter for the people and authorities of Pakistan to consider and decide.

**काश्मीर में संयुक्त राष्ट्र संघ के प्रेषक**

\* 112. श्री भगवत झा प्राजाद :  
 श्री स० ला० द्विवेदी :  
 श्री स० चं० सामन्त :  
 श्री सुबोध हंसदा :  
 श्रीमती सावित्री निगम :  
 श्री प्र० चं० बरधवा :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या काश्मीर में तैनात संयुक्त राष्ट्र संघ के भारत-पाकिस्तान सैनिक प्रेषक दल की संख्या में वृद्धि करने का विचार है ;

(ख) यदि हां, तो इस सम्बन्ध में संयुक्त राष्ट्र संघ के महा सचिव का निश्चित प्रस्ताव क्या है ; और

(ग) उस के संबंध में सरकार का क्या प्रतिक्रिया है ?

वैदेशिक कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) जो नहीं ।

(ख) और (ग). प्रश्न नहीं उठते ।

**Confiscation of Properties of Indians abroad**

\*113. Shri Krishnapal Singh: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the properties of the Indian nationals in Pakistan, Ceylon, Burma and other countries have been confiscated by the Governments of those countries;

(b) the action Government have taken to get the properties restored or to see that adequate compensation is given to those who have lost their properties; and

(c) with what result?

The Minister of External Affairs (Shri Swaran Singh): (a) It is true that during the recent Indo-Pakistan conflict, the properties of Indian nationals in Pakistan have been taken over by the Government of Pakistan and vested in the Custodian of Enemy Property in Pakistan.

Properties of Indian nationals in Ceylon and Burma have not been confiscated. The Government of India have not received any complaints regarding the confiscation of properties of Indian nationals in any other country.

(b) As a consequential measure, the Government of India had also taken over the properties of Pakistani nationals in India and vested them in the Custodian of Enemy Property here. The Government of India also lodged a protest with the Pakistan